

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA NO. (CAA)-80(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE COMPANY: M/s. Ala Financial Advisors Pvt. Ltd. and M/s. Mair Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230, 231, 232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Manish Kumar Garg, Advocate Mr. Siddhartha Patra, Advocate Mr. Achint Gupta, Advocate		
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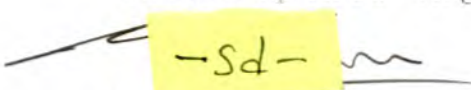
	For the Respondent (s)	: Ms. Chetana Kandpal, Company Prosecutor for OL, Delhi Mr. Manish Raj, Company Prosecutor for RD(NR), Delhi		
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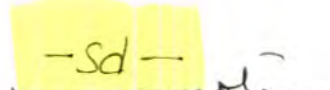
Order

Ld. Prosecutors for the RD and OL pray for some time to file their objections/report. It is stated by Ld. Counsel for the Petitioner that no objections have been received by them from the office of the RD, while they have taken steps to file the reply to the objections raised by the OL.

Publication has also been effected in the daily newspaper "Business Standard" dated 20th May, 2017. Ld. Counsel submits that no objections have been received either by the petitioner or the counsel present in court. Affidavit in this respect be filed.

To come up on 28th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)